

various projects have been taken up. Under this programme during the mission period of 2014-15 to 2019-20, an allocation of ₹ 7424.24 crore has been made for Solid Waste Management Projects.

**Projects pending environmental clearance**

1817. SHRIMATI SAROJINI HEMBRAM: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) projects pending for environment clearance from different States and from Odisha in particular, project-wise;

(b) whether Government has taken any effective steps to clear these projects; and

(c) the reasons for such pendency of projects awaiting environmental clearance?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (DR. MAHESH SHARMA): (a) to (c) The environmental clearance process for new projects comprises of four stages namely screening, scoping, public consultation and appraisal as set forth in the Environment Impact Assessment Notification, 2006. The Ministry received 2892 applications for environmental clearances, in which 96 were from Odisha, since inception of online submission and Ministry accorded 1862 environmental clearances, in which 65 are from Odisha. The Ministry has taken several steps to expedite the process of environmental clearances which *inter alia* include online system of processing of environmental clearances, introduction of Short Message Service (SMS) functionality for project proponent, auto alert system, separate module to track the progress of recommended projects etc.

**Studies on adverse effects of climate change**

1818. SHRIMATI THOTA SEETHARAMA LAKSHMI: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) whether Government has conducted any study or commissioned any study to determine whether climate change will adversely affect India, if so, details thereof and if not, reasons therefor;

(b) whether Government has recognised that some areas/regions of the country are more vulnerable to negative effects of climate changes, if so, the details thereof; and

(c) details of how Government plans to tackle adverse effects on certain areas and details thereof?